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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

Dated: 02.08.1995

Contempt Petition No. 36 of 1995  
IN

O.A. No. 985 of 1993

Hon. Mr. S. Das Gupta, A.M.  
Hon. Mr. T.L. Verma, J.M.

Vishnu Bhagwan Pathak  
and others. ... ... APPLICANTS.

( By Advocate Sri K.K. Mishra )

versus

Shri J.K. Kohli  
and others. ... ... ... RESPONDENTS.

O R D E R  
- - - - -

( By Hon. Mr. S. Das Gupta, A.M. )

This contempt application was filed by the applicant alleging non-compliance with the directions contained in the judgment and order dated 18.7.1994.

The learned counsel for the applicant points out that the said judgment was recalled on a review application having been filed by some of the respondents in that O.A. The O.A. has been fixed for rehearing.

Since the order, ~~on~~ the non-compliance of which has given rise to this application has been recalled, this contempt application has become infructuous, as such, the same is dismissed accordingly. Notices already issued are discharged.

  
Member (J)

  
Member (A)